

37

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

O.A. No. 1316/93

Date of Decision: 22.11.96

BETWEEN

Multhani Khan

.. Applicant

AND

1. Union of India represented by
The General Manager, South
Central Railway, Rail Nilayam,
Secunderabad.
2. Divisional Railway Manager
(Personnel), South Central
Railway, Secunderabad Division,
Secunderabad.
3. Senior Divisional Mechanical
Engineer (Carriage & Wagon),
South Central Railway,
Vijayawada.

.....

Counsel for the Applicant: Mr. G. Ramachandra Rao

Counsel for the Respondents: Mr. D.F. Paul

.....

CORAM:

THE HON'BLE SHRI R. RANGARAJAN: MEMBER (ADMN.)

THE HON'BLE SHRI B.S. JAI PARAMESHWAR: MEMBER (JUDL.)

.....

JUDGEMENT

(Oral order per Hon'ble Shri R. Rangarajan: Member (Admn.)

Heard Shri Ramachandra Rao for the applicant and
Shri D.S. Paul for the respondents.

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This OA is filed for setting aside the proceedings No. CP/535/CTXR/CWI/10/SC (S.O.O. No. 28/C&W/93 Dt. 11.5.1993/ 27.8.1993 of R-2 whereby the applicant was reverted from the post of CTXR in the grade of Rs. 2000-3200 to the post of HTXR in the grade of 1600-2660. At the time of admission an interim order Dt. 20.10.93 was passed wherein the impugned order Dt. 11.5.93/27.8.93 was kept suspended until further orders.

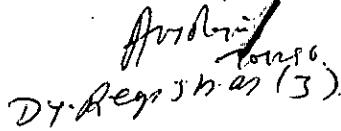
It is now stated that reversion was not affected in view of the interim order and he was allowed to continue as CTXR in the grade of Rs. 2000-3200/- without reversion. The applicant was still continuing in the same grade. Hence no orders necessary in this OA. It is further stated that he has been promoted to the next higher grade also in the scale of Rs. 2775-3500.

In view of the above the OA has become infructuous. ^{hence}
Hence no orders are necessary and dismissed. No costs.


(B.S. JAI PARAMESHWAR)
MEMBER (JUDL.) 22.11.96


(R. RANGARAJAN)
MEMBER (ADMN.)

Date: 22nd NOVEMBER 1996
Dictated in the open court


D.Y. Regd. No. 13

KSM

: 3 :

Copy to:-

1. The General Manager, South Central Railway, Union of India, Rail Nilayam, Secunderabad.
2. Divisional Railway Manager(Personnel), South Central Railway, Secunderabad Division, Secunderabad.
3. Senior Divisional Mechanical Engineer(Carriage & Wagon), South Central Railway, Vijayawada.
4. One copy to Sri. G.Ramachandra Rao, advocate, CAT, Hyd.
5. One copy to Sri. D.F.Paul, SC for Rlys, CAT, Hyd.
6. One copy to Library, CAT, Hyd.
7. One spare copy.

Rsm/-

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TYPED BY
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APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN: M(A)
AND
THE HON'BLE SHRI B.S. SAI PARAMESHWAR:
M(J)

DATED:

22/11/96

ORDER/JUDGEMENT

R.A./C.P/M.R.NO.

R.A.NO.

1316/93

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLIED

DISPOSED OF WITH DIRECTIONS
DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS.

II COURT

YLKR

केन्द्रीय प्रशासनिक अधिकारी
Central Administrative Tribunals
भैषज/एसपीटी

18 DEC 1996

संस्कार व्यापर
संसदीय व्यापर बोर्ड